



order dated 18.10.2022, to this Tribunal for afresh hearing. Let this Applications be listed for hearing on **22.11.2022** be shown **high on board**. Counsel, Mr. Ashish Kamat has provided all the Applications in the chat box which is remitted back from the Hon'ble NCLAT.

By consent of the parties list all other Applications which is listed on today's board on **05.12.2022**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

15.11.2022  
*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**